- (b) if so, the details thereof;
- (c) if not, the details thereof; and

(d) whether it is a fact that maximum Number of Road accidents occur on the national highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) to (d) The number of road accidents in India is showing increasing trend during the last five years with compound annual growth rate of 2.58%. However the number of road accidents on National Highways decreased marginally for the years 2007 and 2008 but again increased during the year 2009. The percentage share of accidents on National Highways during the years 2005 to 2009 has been fluctuating between 28.5% to 30.4% of the total number of road accidents in the country, as per details given below:

Year	Total No. of road accidents	No. of road accidents on National Highways	Proportion of road accidents on National Highways				
				2005	439255	129994	29.6
				2006	460920	140158	30.4
2007	479216	138922	29.0				
2008	484704	137995	28.5				
2009	486384	142511	29.3				

Upgradation of roads in Karnataka

1950. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether State Government of Karnataka had submitted a proposal to the Centre for upgradation of State Highways to National Highway involving 21 roads with a total length of 4031 kms.in 2010;

(b) whether the proposal was further pursued by the Chief Minister of Karnataka with the Prime Minister of India during August, 2010 to accord top priority to upgradation of 5 roads involving 1525 kms., of State highways to National Highways; and

(c) if so, the present status of the proposal pending with the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes, Sir. The State Government of Karnataka had submitted proposal to the Centre for a total length of 8020 Km for upgradation of State highways to National Highways including 21 roads with a total length of 4031 kms till date.

(b) and (c) Yes, Sir. State Government has requested for upgradation of 5 State Highways into National Highways and they have been intimated that the expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon, requirement of connectivity, inter-se priority and availability of funds.

NH-6 connecting Hazira port

1951. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether NHAI has received approval from Gujarat State Government for taking over land of Suvali minor canal to build National Highway No. 6 connecting to Hazira port;

(b) the steps that are taken by NHAI for early completion of road construction from ONGC Chokdi to Hazira port; and

(c) the amount and by when NHAI will pay to irrigation department for land of Suvali minor canal strip?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes Sir.

(b) The concessionaire has been appointed by NHAI to take up the work of this project for Four/Six Laning of Gujarat/Maharashtra Border-Surat-Hazira Port Section of NH-6 in the State of Gujarat under National Highway Development Project. The concessionaire has mobilized at site and shifting of utilities is being carried out.

(c) This matter comes under transfer of Government land and has already been taken up with the Government of Gujarat through District Collector, Surat as per the existing policy of Land Acquisition Act.